

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.A.NO.575/97
M.A.NO.690/97

(5)

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 8th day of August, 1997

1. Altaf Ali
s/o Shokin Ahmed
r/o H.No.155, Nathu Chowk
Jagatpuri, Shahdara
DELHI.
2. Ram Kumar Singh
s/o Umrao Singh
c/o Sh. Manmohan Saxena
r/o H.No.49, Mohalla Laxmi Nagar
Delhi. Applicants
(By Shri R.K.Shukla, Advocate)

Vs.

Union of India through

1. The Secretary
Ministry of Telecommunication
Sanchar Bhavan
NEW DELHI.
2. The District Manager
Telecommunication
Moradabad(UP). Respondents

(By Shri M.K.Gaur, proxy of Shri V.S.R.Krishna, Advocate)

ORDER(Orai)

Learned counsel for the applicants submits
that on instructions of the applicants, he wishes
to withdraw this case. Permission is granted. OA
is accordingly dismissed as withdrawn. No costs.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/